

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1519

TO BE ANSWERED ON THE 25TH JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

FACILITIES TO CAPF PERSONNEL

1519. SHRI N.K. PREMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the facilities provided to the personnel of Central Armed Police Forces (CAPF) deployed at borders;

(b) whether the Government proposes to provide more facilities to such personnel and if so, the details thereof;

(c) whether the Government has conducted any study regarding the lack of facilities for such personnels working at the border and if so, the details thereof;

(d) whether it has come to the notice of the Government that such personnel were found dead after their disclosure regarding the difficulties faced by them;

(e) if so, whether the Government has conducted any enquiry in this regard; and

(f) if so, the outcome of the enquiry?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c) CAPF personnel deployed at borders are provided with barrack accommodation with cook house, dining hall and toilet blocks. In harsh areas, integrated composite building with central heating and freeze proof toilets are provided. CAPFs personnel deployed in such areas are entitled to various allowances which, inter alia, include Risk & Hardship Allowances.

Medical facilities, Air Courier Services, dedicated rail coaches in some major trains, Central Police Canteen, recreation and transit camp facilities are also available to the personnel deployed at borders. Continuous efforts are made to improve the living conditions of the CAPF personnel, including those deployed at borders. Appropriate budgetary provisions are also made for this purpose.

(d) to (f) No such cases have been reported by CAPFs.
